

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2017 &  
IA NO. 146 OF 2017**

**Dated: 3<sup>rd</sup> April, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Inox Air Products Ltd.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Ms. Anushree Bardhan for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **21.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*